

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:362

ANSWERED ON:22.07.2015

Nuclear Energy Capacity

Adsul Shri Anandrao ;Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has decided to increase nuclear energy capability three fold in the next five years;
- (b) if so, the details thereof;
- (c) whether the nuclear insurance pool is an important component of a nuclear liability regime, encompassing a market based and risk informed insurance scheme based on the best of international practices;
- (d) if so, whether the Government has proposed to set up Rs.1500/- crore nuclear insurance pool to attract suppliers; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH) :

(a)&(b) The Government, in July 2014, had announced tripling of the then existing capacity of 4780 MW in the next ten years, that is by the year 2024. A capacity of 1000 MW has already been added with the start of commercial operation of Kudankulam Nuclear Power Project Unit-1 (KKNPP 1) in December, 2014. The nuclear power capacity is expected to reach 10080 MW on progressive completion of projects presently under commissioning/construction by the year 2018-19. The Government has accorded financial sanction for two more projects namely Gorakhpur Haryana Anu Vidyut Pariyojana (GHAVP) Units 1&2 (2x700 MW) and Kudankulam Nuclear Power Projects (KKNPP) Units – 3&4 (2X1000 MW) with a total capacity of 3400 MW. These are being readied for start of construction in the current year. Another 2X700 MW project is also planned to be taken up in the near future. On progressive completion of these projects, the target is expected to be achieved by the year 2024.

(c)to(e) M/s General Insurance Corporation of India (GIC-Re) have on 12th June, 2015 launched Indian Nuclear Insurance Pool (INIP) with the capacity of Rs.1500 crore to provide insurance to cover the liability as prescribed under Civil Liability for Nuclear Damage Act 2010.
